GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2948 ANSWERED ON:20.03.2008 SUPPLY OF LPG TO RAJASTHAN Kaushal Shri Raghuvir Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any scheme to supply cooking gas to consumer through pipelines (PNG) in the country particularly in Kota, Rajasthan;
- (b) if so, the details thereof, State-wise;
- (c) the details of the funds sanctioned and spent so far along with the present position of the scheme and the time schedule fixed for the completion of the said scheme;
- (d) the estimated number of consumers benefited under this scheme;
- (e) whether the gas cylinders are likely to be taken from the consumers covered under the scheme; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI DINSHA PATEL)

(a) to (d): Piped Natural Gas (PNG) is being supplied to domestic customers in Delhi, Mumbai and its suburbs, Agartala in Tripura and in various cities in Gujarat and Assam. The cities in Gujarat are Surat, Hazira, Junagam, Vasva, Mora, Damka, Bhatlai, Kawas, Rajgiri, Suwali, Icchapore, Ankleshwar, Bharauch, Vadodara, Ahmedabad, Vidyanagar, Anand, Morbi & Gandhinagar. The cities in Assam are Duliajan, Digboi, Dibrugarh, Moran, Naharkatiya, Sivasagar, Nazira, Simaluguri and Tinsukia. However, City Gas Distribution project has not been implemented in Kota, Rajasthan.

GAIL has formed eight Joint Venture Companies (JVCs) for implementing City Gas Distribution Projects in various places. JVCs of GAIL are supplying PNG in Delhi, Mumbai and its suburbs and Agartala. Apart from these, Gujarat Gas Company Limited, Adani Energy Limited, Vadodara Mahanagar Seva Sadan and GSPC are supplying PNG in various cities and towns in Gujarat. Assam Gas Company Limited is supplying PNG in various cities and towns in Assam. Further, in order to promote investment from public as well as private sector for laying trunk natural gas pipelines and city/local natural gas distribution networks throughout the country, the Government of India has enacted 'The Petroleum and Natural Gas Regulatory Board Act, 2006' and notified the 'Policy for Development of Natural Gas Pipelines and City or Local Natural Gas Distribution Networks'. Providing of PNG facilities depends upon availability of gas, setting up of necessary infrastructure and economic viability.

As on 1 January, 2008 it is reported that PNG is being supplied to 7, 85, 624 domestic consumers.

(e) & (f): Amendments to the Control Order relating to customers of PNG are under consideration of the Government.